GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.1103 TO BE ANSWERED ON 4TH DECEMBER, 2015

ADULTERATION OF FOOD ITEMS

1103. SHRI BHARTRUHARI MAHTAB: SHRIMATI VASANTHI M.: SHRI RAJAN VICHARE: SHRI P.R. SUNDARAM: ADV. JOICE GEORGE: DR. RAMESH POKHRIYAL "NISHANK": SHRI B. SENGUTTUVAN: SHRI B. SENGUTTUVAN: SHRI SANJAY DHOTRE: SHRI HARI MANJHI: SHRIMATI JYOTI DHURVE: SHRI ADHALRAO PATIL SHIVAJIRAO: SHRI DUSHYANT CHAUTALA: SHRI DUSHYANT CHAUTALA: SHRI DHARMENDRA YADAV: SHRI SHRIRANG APPA BARNE: SHRI ANANDRAO ADSUL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has taken cognizance of the fact that harmful chemicals/pesticides/insecticides/toxins have reportedly been found in high doses beyond the permitted Maximum Residue Level (MRL) in vegetables, fruits, spices, meat, milk and other food items across the country;

(b) if so, the details thereof and the reaction of the Government thereto along with the number of incidences of food adulteration reported, samples tested, inspection/raids conducted, cases registered, food items found unfit for human consumption and convictions made during each of the last three years and the current year, State/UT-wise;

(c) whether the Government has conducted any study/research in this regard, if so, the details and findings thereof and if not, the reasons therefor; and

(d) the corrective steps taken/being taken by the Government to ensure MRL within the permissible limit in such food items across the country?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a): The Government is aware of reports appearing in the media regarding higher presence of chemicals, pesticides, insecticides, toxins in some food items.

(b): Based on information made available to the Food Safety and Standards Authority of India by the States/UTs, the details of food sample collected, tested, samples found adulterated/misbranded and action taken during 2012-13, 2013-14 and 2014-15, are at Annexure-I, II and III respectively.

(c): Enforcement of Food Safety and Standards (FSS) Act, 2006 and regulations thereunder primarily rests with State/UT Governments and accordingly, regular surveillance, monitoring and sampling of food products are undertaken by the State/UT Governments.

(d): A Surveillance Plan for States has been prepared by a Working Group of Food Safety Commissioners taking into account various parameters including consumption pattern for cultural/festival occasions. The State are at liberty to modify it as per local requirement and take action accordingly to prevent food adulteration. FSSAI has also requested Commissioners of Food Safety of all States and UTs to undertake periodical inspection and monitoring of major fruit and vegetable markets, soft drinks and ready to serve beverages to check the use of pesticides in food items.

Annexure-I

Sr. No.	Name of the State/U.T.	No. of Samples Analysed	Report in STATES/U No. of Samples found adulterated and Misbranded	No. of Cases Launched Criminal/ Civil	No. of Conviction/ Penalties	
					Rs. 55,000	
1	Andhra Pradesh	1511	429	286		
2	A & N Islands	133	16	0	0	
3	Arunachal Pradesh	198	11	11	2/Rs. 3,100	
4	Assam	306	58	31	16/Rs. 2,45,000	
5	Bihar	1407	371	249	0	
6	Chandigarh	183	16	7	0	
7	Chhattisgarh	353	142	111	45/ Rs. 11,84,000	
	Dadra & N.H.	-	-	-	0	
9	Daman & Diu (Gujarat)	44	4	-	2	
10	Delhi	1383	145	50	62	
11	Goa	610	31	14	1/Rs. 20,000	
12	Gujarat	11047	881	46	7/Rs. 97,500	
13	Haryana	1562	255	131	0	
14	Himachal Pradesh	274	44	53	24	
15	Jammu & Kashmir	2224	610	488	288/Rs. 28,52,050	
16	Jharkhand	-	-	-	0	
17	Karnataka	3118	172	29	85	
18	Kerala	12	3	0	Rs. 1,63,280	
19	Lakshadweep	-	-	-	-	
20	Madhya Pradesh	8101	2043	1183	844	
21	Maharashtra	7800	757	114	228/Rs. 82,99,485	
22	Manipur	165	2	-	0	
23	Meghalaya	14	1	-	-	
24	Mizoram	-	-	-	-	
25	Nagaland	NA	0	0	0	
26	Orissa	1871	418	0	0	
27	Puducherry	-	-	-	-	
28	Punjab	4782	553	304	92	
29	Rajasthan	10236	186	-	295	
30	Sikkim	-	-		-	
31	Tamil Nadu	474	78	48	2	
32	Tripura	-	-	-	-	
33	Uttar Pradesh	11086	2927	2551	1010/Rs. 3,70,96,600	
34	Uttarakhand	964	186	134	55/Rs. 22,44,001	
35	West Bengal	91	41	-	-	
	Total:	69949	10380	5840	3175/ Rs. 5,24,95,016	

Source- States/UTs

Annexure-II

Annual Public Laboratory Testing Report (2013-2014)									
Sr. No.	Name of the State/U.T.	Total No. of	No. of Samples	No. of Samples	No. of Cases Launched		No. of Convictions/ Penalties		
		samples taken	Analysed	found adulterated and Misbranded	Criminal	Civil	Convictions	Penalties/ Amount raised in Rupees	
1.	A & N Islands	1	1		Nil	Nil	Nil	18/ Rs. 14,500	
2.	Andhra Pradesh	4038	4038	716	417	200		Rs. 39,94,385	
3.	Arunachal Pradesh	213	213	9	1	8		9/Rs. 6,33,000	
4.	Assam	435	435	53	26		Nil	Nil	
5.	Bihar	1189	1103	121	19	71	Nil	14/ Rs. 2,26,000	
6.	Chandigarh	146	146	9	5	6	Nil	3	
7.	Chhattisgarh	294	294	112		56	Nil	7/ Rs. 3,49,000	
8.	Dadra & N.H.	6	6	3	Nil	3	3/ Rs. 35,000	Nil	
9.	Daman & Diu	40	40	0	0	0	0	0	
10.	Delhi	1187	1187	118		69	NA	Rs. 15,73,000	
11.	Goa	704	696	37	6	7	2	Rs. 27,000	
12.	Gujarat	11111	10495	900	56	341	16	12/ Rs. 1,90,000	
13.	Haryana	2101	2101	293	37	223	37	129/ Rs.26,61,800	
14.	Himachal Pradesh	236	157	129	1	22	0	7/ Rs 7,00,000	
15.	Jammu & Kashmir	3109	2851	682	15	526	353	Rs. 2,76,600	
16.	Jharkhand	1075	725	144	99		8	Rs 22,07,000	
17.	Karnataka	2224	2153	133	59		3	72	
18.	Kerala	682	664	138	104	0	0	810/ Rs. 55,35,000	
19.	Lakshadweep								
20.	Madhya Pradesh	4743	4599	1433	233	603	3	133/ Rs. 29,32,000	
21.	Maharashtra	7677	7516	1523	1172	1385	49	17/Rs. 41,76,500	
22.	Manipur								
23.	Meghalaya	17	14	7		6			
24.	Mizoram	No lab							
25.	Nagaland	66	66	21	0	0	0	0	
26.	Orissa								
27.	Puducherry	4741	4741	319					
28.	Punjab	6227	5884	771	203		3	77	
29.	Rajasthan	6375	6375	1160		436		112/ Rs.15,50,000	
30.	Sikkim								
31.	Tamil Nadu	707	658	261	8	40	16	Rs. 6,59,800	
32.	Tripura								
33.	Uttar Pradesh	11579	13554	4275	2930		409	1510/ Rs.4,47,84, 400	
34. 35.	Uttarakhand West Bengal	1503	851	169	5	117		Rs. 5,06,489	
-0.	Total:	72,994	72,200	13,571	3105	7130	913	2932/ Rs. 7,29,89,474	

Source:- State/UT Governments

Annexure-III

	Annua	l Public I	aborato	y Testing Re	port for	the year	r 2014-20 1	15
Sr. No.	Name of the State/ U.T.	Total No. of	No. of Samples	No. of Samples found adulterated	No. of Cases Launched		No. of Convictions/ Penalties	
		samples taken	Analysed	adulterated and Misbranded	Criminal	Civil	Convictions	Penalties/ Amount raised in Rupees
1.	A & N Islands	17	16	4	0	0	0	14/ Rs.4,55,000
2.	Andhra Pradesh	2788	2788	290	338	78	0	Rs.51,63,020
3.	Arunachal Pradesh	292	258	29	2	14		7
4.	Assam	595	595	74	28	32	8	Rs. 70,000
5.	Bihar	1763	1320	7		16		5/ Rs. 38,000
6.	Chandigarh	102	102	5	5			Rs. 1,50,000
7.	Chhattisgarh	133	133	27	14	41		16
8.	Dadra & N.H	9	2	Samples are anal	ysed by Guja	rat State La	boratory	
9.	Daman & Diu	65	65	3		3		3/ Rs.30,000
10.	Delhi		1480	148				
11.	Goa	798	800	81	1	4	4(12)	Rs. 4,35,000
12.	Gujarat	11981	11700	1243	37	465	30	178/Rs.56,13,50 0
13.	Haryana*	989	989	105	08	114	6	Rs.1,500
14.	Himachal Pradesh	796	725	461	34	42	18	Rs.8,88,500
15.	Jammu & Kashmir	2592	2462	621	17	401	243	Rs.19,76,600
16.	Jharkhand	716	509	112	41	24		
17.	Karnataka	2154	2110	311	56			42
18.	Kerala	3085	2735	464	41	161	0	280/ Rs.72,39,700
19. 20.	Lakshadweep Madhya Pradesh	9532	9131	1412	127	716	418	418/ Rs.43,28,000
21.	Maharashtra	8663	6985	1162	869	1426	75	Rs.1,65,41,499
22.	Manipur							
23.	Meghalaya	47	34	4	0	4	2	1/ Rs.10,000
24.	Mizoram							
25.	Nagaland	83	83	11	0	0	0	0
26.	Odisha	544	544	112	0	1		1
27.	Puducherry	1946	1946	39	0	0	0	0
28.	Punjab	8053	7860	1458	846		82	
29.	Rajasthan*	3132	3031	747	158	222	116	Rs. 8,45,500
30.	Sikkim							D
31.	Tamil Nadu	2939	2873	1047	64	486	203	Rs.34,99,700
32.	Telangana	363	312	32	4	24	11	10/ Rs.17,57,100
33.	Tripura	933	933	2	0	0	0	0
34.	Uttar Pradesh	14173	9605	4119	161	3489	186	1738/ Rs.5,98,08,106
35.	Uttarakhand	1971	1356	233	5	117	0	80/Rs.5,06,489
36.	West Bengal	120	120	65	0	17	0	1/Rs. 30,000
	Total:	83265	74010	14599	2676	7860	1402	2795/ Rs.10,93,87,214

Source:- State/UT Governments

Note: Annual Report not received; Data for the same has been compiled on the basis of half Yearly reports.